

14

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 637/(MAH)/2017

CORAM:

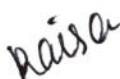
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Everymedia Technologies Pvt. Ltd.
V/s.
Dar Media Pvt. Ltd.& Anr.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Pratima Soundalkar	Advocate for the Applicant	
14	Raisa Contractor	advocate for the Respondent	

ORDER

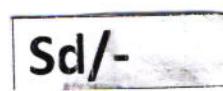
TCP No.637/ I&BP/NCLT/MB/MAH/2017

The Counsel for both the parties represents that they have settled the matter and the
consent terms are to be entered into shortly.

List this matter on 15.1.2018.

 Sd/-

V. NALLASENAPATHY
Member(Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)